

IN THE NATIONAL COMPANY LAW TRIBUNAL: NEW DELHI
COURT – IV

ITEM No. 121
IB-491/ND/2020

IN THE MATTER OF:

Montage Global Pvt. Ltd. ... Applicant/Petitioner

Vs

Himalya Food International Ltd. ... Respondent

Order under Section 9 of IBC.

Order delivered on 10.12.2020

Coram:

DR. DEEPTI MUKESH,
HON'BLE MEMBER (JUDICIAL)

MS. SUMITA PURKAYASTHA,
HON'BLE MEMBER (TECHNICAL)

PRESENT:

For the Applicant :

For the Respondent :

ORDER

As per the order dated 26.03.2020, order records that the settlement is progressing in the matter. Today none appeared for both the sides. As a last chance, matter adjourned to 04.01.2021.

Sd/-
SUMITA PURKAYASTHA
MEMBER (T)

Sd/-
DR. DEEPTI MUKESH
MEMBER (J)